

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 919 of 2020

IN THE MATTER OF:

Radico Khaitan Ltd.

....Appellant

Vs.

BT & FC Pvt. Ltd. and Ors.

....Respondents

Present:

For Appellant: Mr. Gopal Jain, Sr. Advocate with Ms. Wamika Trehan, Mr. Ajay Bhargava, Mr. Avinash Balakrishna and Ms. Maithili Moondra, Advocates.

**For Respondents: Mr. Abhishek Singh and Ms. Aayushi Mishra, Advocates for R-3 & 4.
Mr. Pankaj Srivastava, RP for R-1.
Ms. Bhuvaneshwari Ramanathan, IRP for R-2**

ORDER
(Virtual Mode)

12.01.2021: Learned Counsel for the parties submit that the pleadings are completed. They are directed to file short written submissions not more than three pages.

Let the Appeal be fixed 'For Hearing' on **03rd February, 2021.**

[Justice Jarat Kumar Jain]
Member (Judicial)

[Balvinder Singh]
Member (Technical)

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